NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------------------|---|
| CP 10/16 | TP 41/17 | Hearing | 433(e) / 433(f) | IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru |

| SL. | NAME (IN CAPITAL) | | SIGNATURE | |
|-----|-----------------------|------------------------|-------------|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | | |
| 1. | Navasimhan Suyadi | Peh'times | Ne or | |
| | Hari Prazad . M.E. | y en maria | Hunipias da | |
| M | ls. Lareshmi kumavant | Stedlann | . 0 | |
| | 080-49331800 | | | |
| | 9886223704. | | | |

Counsel for petitioners is present. He has filed a memo giving the details of present address of respondent. Registry has raised certain objections. Counsel is directed to comply the said objections.

List it on 07.08.2017.

MEMBER (J)

MEMBER (T)